

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Court-II**

**Appeal No.155 of 2012 & I.A. No. 276 of 2012**

**Dated: 9<sup>th</sup> October, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**M/s. SAL Steel Ltd. .... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen  
Ms. Shikha Ohri

Counsel for the Respondent (s) : Mr. M.G. Ramachandran  
Ms. Swapna Sheshadri

**ORDER**

On the prayer of learned advocate for the State Commission, matter is adjourned for hearing to **9<sup>th</sup> November, 2012.**

**(V.J. Talwar)  
Technical Member**

**(Justice P.S. Datta)  
Judicial Member**

